

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:283

ANSWERED ON:12.12.2006

FAKE CURRENCY

Malhotra Prof. Vijay Kumar;Murmu Shri Hemlal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether a large number of fake currency is in circulation in the country ;
- (b) If so, the amount of fake currency seized in various States during each of the last three years ;
- (c) The number of cases registered and persons arrested in such cases ;
- (d) Whether the Government has made any investigation to find out the inflow/ source of fake currency in the country ;
- (e) If so, the details thereof; and
- (f) The steps/action taken by the Government to check such sources/inflow of fake currency in the country ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a) to (f): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO. 283 FOR 12.12.2006 REGARDING 'FAKE CURRENCY'.

Information available on recoveries/seizures made by banks and law enforcement agencies suggests circulation of fake Indian currency notes.

As per information compiled by the National Crime Records Bureau, the State/UT-wise details of fake Indian currency notes recovered/seized and number of cases registered during the years 2003, 2004 and 2005 is given in Annexure-I. The number of persons arrested under counterfeiting during the same period is given in Annexure-II.

As per reports, fake Indian currency notes are smuggled into the country through conscious couriers, smugglers, petty traders, terrorists and insurgents through clandestine means.

The Government has taken a number of steps to curb circulation of fake currency notes in the country. These inter-alia include round the clock vigilance by the security forces and Customs authorities manning the borders to prevent smuggling of fake currency notes into the country, upgradation of intelligence network, conduct of special operation along the borders, introduction of modern surveillance equipment including night vision devices, erection of fencing along the borders, training of law enforcement agencies and dissemination of information on security features through print and electronic media for the benefit of public. Further, based on the recommendations of an Expert Committee set up by the Ministry of Finance, additional security features have been incorporated in Indian bank notes making counterfeiting extremely difficult. The Central Bureau of Investigation has been nominated as the nodal agency to monitor investigation of fake currency cases.